

**IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Thursday THE 21st Day Of November 2024
COURT HALL NO.14 SITTING AT PRINCIPAL BENCH BENGALURU
at 02:30PM
BEFORE**

THE HON'BLE JUSTICE N.S.SANJAY GOWDA

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
MATTERS PERTAIN TO DHARWAD BENCH ADMISSION			
1	CRL.P 102657/2024 A/W OFFICE NOTE (DATE)	(482(Cr.PC)/528(BNSS), T HANUMAREDDY)	SANTOSH B MALAGOUDAR FOR R1
2	CRL.P 103274/2024 A/W 1) IA-01/2024 FOR STAY 2) OFFICE NOTE	(482(Cr.PC)/528(BNSS), MANOJ N BIKKANNAVAR)	SPP -SD
<u>FURTHER CONSIDERATION</u>			
3	WP 105607/2023 REG : IA-01/2023 FOR EARLY HEARING FILED BY THE ADV FOR PETITIONER (RULE NOT ISSUED) (DATE) <u>Connected With</u>	(S, DE) VISHWANATH BADIGER V VEERANNA	AGA FOR R1 & R2 SUNIL S DESAI FOR R3
3.1	RP 100005/2021 (IN WP 100270/2021)	(,) ARAVIND D KULKARNI L M KURAHATTI	SUNIL S DESAI TAKE NOTICE FOR R2 AGA FOR R2 S G KADADKATI FOR R1 (VK NOT FILED)

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